

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--5223- JK (LD) of 2024
DATED:- 22 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 22- 04 - 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.5223-JK(LD) of 2024 dated 22.04.2024

S. No.	Case No.	Case Title	OIC
1	WP © No. 2747/2023	Abdul Qayoom Nizami & Anr v/s U.T of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035
2	WP© No. 13/2024	Peer Maneer Ahmed v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
3	WP© No. 2210/2021	Abdul Rashid Wani & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
4	WP© No. /2023	Khursheeda Begum & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
5	WP © No. 1841/2022	Bilal Ahmed Lone & Ors v/s Union of India & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
6	OWP No. 1713/2018	Mohd. Iqbal Sohil & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
7	WP© No. /2023	Ab. Waheed Naik & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
8	WP© No. 392/2024	Mohd Rafiq & Ors v/s UT of J&K & Ors.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
9	WP© No. /2022	Nasib Singh & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
10	WP © No. 3055/2023	Mohd Iqbal Bahroo & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
11	WP© No. 343/2024	Lachman Dass & Ors v/s U.T of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035
12	WP© NO. /2024	Rayees Ahmed & Anr v/s Union of India and others	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035

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13	WP © No. /2024	Jaswant Singh & Ors v/s U.T of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban. Mob. No.9419215035
14	WP © No. 102/2024	Jamal Din & anr v/s U.T of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824
15	WP© No. 1229/2022	Krishan Lal & Ors v/s U.T of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824
16	LPA No. 34/2024	Abdul Rashid Malik v/s U.T of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824
17	WP© No. 305/2024	Gulzar Ahmed & Ors v/s U.T of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824
18	WPC No. 2410/2023	Gulam Mohd v/s U.T of J&K	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool Mob. No. 9419125824
19	WP © No. 3055/2023	Mohd Iqbal Bahroo & Ors v/s U.T of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697
20	WP © No. 3180/2023	Zeeba Begum v/s U.T of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal Mob. No. 9697128038
21	CCP(D) No. 64/2023	Asif Aman v/s Shaleen Kabra & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal Mob. No. 9697128038
22	WP© No. 114/2024	Sunil Singh Katoch & anr v/s U.T of J&K & Ors	Gan Shyam Basotra, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9682140256
23	WP© No. 304/2024	Abdul Hafiz v/s U.T of J&K & Ors	Gan Shyam Basotra, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9682140256
24	WP© No. 3108/2023	Mohd Sultan Naik v/s U.T of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal Mob. No. 9697128038
25	WP© No. 1996/2023	Abdul Rashid Wani & Ors v/s U.T of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal Mob. No. 9697128038

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26	WP © No. /2023	Beer Chand v/s U.T of J&K & Ors	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036
27	WP © No. 31/2024	Sachin Singh Katoch v/s U.T of J&K & Ors	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036
28	WP© No. 311/2023	Asha Begum v/s U.T of J&K & Ors	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036
29	CPSW No. 37/2024	Asha Begum v/s U.T of J&K & Ors	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036
30	WP© No. /2024	Hans Raj & Ors v/s Department of Revenue & Ors	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036
31	WP© No. 542/2023	Girdhari Lal v/s UT of J&K and others	Major Singh, Tehsildar Rajgarh, Mob No. 9906178710
32	WP © No. 3178/2023	Hari Ram & Ors V/s UT of J&K & Ors	Major Singh, Tehsildar Rajgarh, Mob No. 9906178710
33	WP© No. 49/2024	Chandra Devi v/s UT J&K & Ors.	Harjeet Singh, Tehsildar Gool Mob No. 9419290276
34	WP (C) No. 4069/2019	Atta Mohd. Guth & others v/s State of J&K and others	Harvir Singh, Tehsildar Khari, Mob. No. 9484219018
35	WP© No. 1050/2022	Jodh Ram & Ors. v/s UT of J&K & Ors.	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035
36	WP© No. 3309/2023	Ghulam Nabi Bohroo v/s U.T of J&K & Ors	Harvir Singh, Tehsildar Khari, Mob. No. 9484219018

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